

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/703/2020



This the 18th day of November, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Dr. Sucheta Gupta, age 35 years, D/o Mr. Makhan Lal, R/o at present H. No. 147 ward No 8, Near ISKON temple Shakti Nagar Udhampur, Presently posted as Medical Officer, CHC Chennai.

.....Applicant  
(Advocate: Mr. Rupinder Singh)

**Versus**

1. UT of Jammu and Kashmir, Through Commissioner-Secretary to Government, Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu.
2. Financial Commissioner to Government, Health & Medical Education Department, Civil Secretariat, Sringar/Jammu.
3. Principal/Dean Government Medical College, Bakshi Nagar, Jammu.
4. Director Health Services, Jammu.

.....Respondents  
(Advocate:- Mr. Amit Gupta, AAG, Mr.Rajesh Thappa, DAG and Mr.Sudesh Magotra, DAG)

**O R D E R**  
**[O R A L]**

**Justice L. Narasimha Reddy, Chairman:**

Shri Amit Gupta, learned Addl. Advocate General, appearing for the Respondents, submits that the applicant secured 67.12% marks, whereas the last selected candidate secured 72.1% marks.

2. Hence, the O.A. is dismissed as infructuous. There shall be no order as to costs.

**(A.K. BISHNOI)**  
**MEMBER (A)**

**(JUSTICE L. NARASIMHA REDDY)**  
**CHAIRMAN**

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